

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.175 of 2013

Dated: 8th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:-

**DNH Power Distribution Co. Ltd.Appellant (s)
Versus
Joint Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Samir Malik for R-1
Ms. Savita Sinha for R-2 to 4

ORDER

At the request of the learned counsel for Respondent No. 1, post the matter on **29th January, 2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Vs/vg